

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3650
ANSWERED ON:19.03.2013
FIRING ON COLLEAGUES
Biju Shri P. K.;Sampath Shri Anirudhan

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether several cases of firing on their colleagues in Central Armed Police Forces (CAPF) have been reported over the years;
- (b) if so, the number of personnel killed/injured and the action taken against the guilty personnel during each of the last three years and the current year, force-wise and rank-wise;
- (c) whether the Government has conducted any inquiry/study to find out the reasons behind such incidents during the said period;
- (d) if so, the details and the outcome thereof; and
- (e) the corrective measures taken by the Government to check such cases in future?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R.P.N. SINGH)

(a) & (b): As reported by the Central Armed Police Forces (CAPFs), Assam Rifles (AR) & National Security Guards (NSG), rank-wise and force-wise details of personnel who were killed/injured due to firing by their colleagues during each of the last three years and the current year is as under:-

Year	OFFICERS/GOs#	JCOs/SOs#	ORs#				
	Killed	Injured	Killed	Injured	Killed	Injured	
2010	CRPF	02	-	02	-	11	01
	BSF	-	-	01	-	01	04
	ITBP	-	-	-	-	-	-
	SSB	-	-	-	-	-	-
	CISF	-	-	-	-	-	-
	NSG	-	-	-	-	-	-
	AR	-	-	-	-	-	-
2011	CRPF	-	-	-	-	06	03
	BSF	-	-	-	-	03	02
	ITBP	-	-	-	-	-	-
	SSB	-	-	01	-	-	01
	CISF	-	-	01	-	01	-
	NSG	-	-	-	-	-	-
	AR	-	-	-	-	02	01
2012	CRPF	-	-	-	-	08	04
	BSF	-	-	-	-	02	01
	ITBP	-	-	-	-	-	-
	SSB	-	-	-	-	-	-
	CISF	-	-	-	-	-	-
	NSG	-	-	-	-	-	-
	AR	-	-	-	-	-	-
2013	CRPF	-	-	-	-	-	-
	BSF	-	-	-	-	01	-
	ITBP	-	-	-	-	-	-
	SSB	-	-	-	-	-	-
	CISF	-	-	-	-	-	-
	NSG	-	-	-	-	-	-
	AR	-	-	-	-	-	-

{GOs- Gazetted Officers, JCOs/SOs-Junior Commissioned Officers/Subordinate Officers, Ors-Other Ranks}

A Court of Inquiry is conducted in all cases of firing incidents to ascertain its causes and circumstances. Action in each such case is taken under the provisions contained in the Act & Rules of the CAPFs, AR & NSG. The causative factors in most of the cases were found to be generally the personnel and domestic problems like marital discords, personal enmity, mental illness, depression, etc. In

few cases the same could be owing to the work related stress.

(c) to (e) : A study/investigation was got conducted through Bureau of Police Research & Development (BPR&D) into the factors causing stress in Forces and to suggest the remedial measures for the same. The team, in its report submitted in June,2004, made recommendations which were broadly classified under three heads, viz organizational (37 recommendations), Individual (8 recommendations) and Governmental (3 recommendations). Government has already considered these recommendations to address the stress related problems, their causes and effects on the personnel to check the incidents of suicides.

Following measures have been taken by the Government to minimize such cases, including easing of job related stress and improving the working conditions and mental health of the personnel of CAPFs & AR:-

- (i) Implementing a transparent, rational and fair leave policy;
- (ii) Grant of leave to the force personnel to attend to their urgent domestic problems/issues /needs;
- (iii) Regular interaction, both formal and informal, among Commanders, officers and troops to find out and address their problems;
- (iv) Revamping of grievances redressal machinery;
- (v) Regulating duty hours to ensure adequate rest and relief;
- (vi) Improving living conditions through provision of basic amenities/ facilities for troops and their families;
- (vii) Motivating the forces through increased risk, hardship and other allowances;
- (viii) Provision of STD telephone facilities to the troops to facilitate being in touch with their family members and to reduce tension in the remote locations;
- (ix) Better medical facilities for troops and their families including introduction of Composite Hospitals with specialized facilities;
- (x) Organising talks by doctors and other specialists to address their personal and psychological concerns;
- (xi) Yoga and meditation classes for better stress management;
- (xii) Recreational and sports facilities and provision of team games and sports etc;
- (xiii) Providing welfare measures like Central Police canteen facility to the troops and their families, scholarships to their wards, etc;
- (xiv) Giving status of ex-CAPF personnel to the retired personnel of CAPF, which is expected to boost the morale of the existing CAPFs personnel and also expected to provide better identity, community recognition and thus higher esteem and pride in the society to the Ex-CAPF personnel.